

to Starred Question No. 835 on the 12th December, 1960 and state at what stage is the question to amend the provision of the Schedule of the Constitution relating to the District Councils and Regional Councils with a view to give more power to them in Assam?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): The matter is still under consideration.

Central Workshop at Korba Coalfields

*1070. **Shri Vidya Charan Shukla:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the progress made over the proposal to set up a Central Workshop at the Korba Coal Fields; and

(b) by what time it is expected to be set up?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The project report for the Central Workshop has already been received. The report has been found technically acceptable by the National Coal Development Corporation Ltd., but it has been referred back to the Soviet experts with a view to effecting an economy in the overall cost. Their reply in this regard is now awaited.

(b) The establishment of this Workshop will be co-ordinated with the various mines in the Korba coalfield for which too the Soviet experts have furnished project reports. These reports are presently under examination and it is too early to make a reliable forecast as to the expected date of the commissioning of the Central Workshop.

Central Institutes of Management

*1071. { **Shri D. C. Sharma:**
Shri Ram Krishan Gupta:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 852 on the 2nd December, 1960 and state:

(a) the progress made in the proposal to set up two Central Institutes of Management; and

(b) when they are likely to start functioning?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) It has since been decided to locate the other Institute at Ahmedabad.

A Planning Committee set up for the Calcutta Institute is working out the details including estimates of cost.

(b) The Institute will start functioning as soon as necessary instructional facilities have been organised.

I.A.S. and I.P.S. Officers

*1072. **Shri Harish Chandra Mathur:** Will the Minister of Home Affairs be pleased to state:

(a) whether the sanctioned strength of the I.A.S. and I.P.S. officers has been revised;

(b) What is the increase in various States and the Central Deputation Quota;

(c) whether any criterion has been laid down as to the category of posts which are to be manned by All India Services; and

(d) how many of these posts have super-time scale?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) Two Statements are laid on the Table of the House. [See Appendix III, annexure No. 98].

(c) Generally speaking, all posts of district officers and above, senior posts in the State Secretariat and a number of posts in the various development and administrative departments are included in the I.A.S. cadre of each State. All senior posts required to be filled by police officers are included in the I.P.S. cadres.